

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:6363
ANSWERED ON:07.05.2003
LOSS DUE TO NON-PUBLICATION OF TELEPHONE DIRECTORY
ALE NARENDRA

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the total loss suffered by the Government due to non-publication of telephone directories annually by way of royalty in test-checked circles during the last three years;
- (b) the names of printers who did not pay the royalty and the amount outstanding against each of them ; and
- (c) the steps taken / proposed to be taken to recover the amount of royalty?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRIMATI S MAHAJAN)

(a)to (c): As per the current policy, telephone directories are printed either on positive royalty or negative royalty depending upon the offers received. There have been cases of non-printing of directories on account of default by the contractors, non-availability of contractors and legal cases. Action is taken against defaulters as per departmental rules.